Government of India  
Ministry of Finance  
(Department of Revenue)  
Central Board of Indirect Taxes and Customs  
Directorate of Revenue Intelligence

Notification No. 3/2020-Customs (N.T./CAA/DRI)

New Delhi, dated the 6th January, 2020

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published vide number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published vide number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

**TABLE**

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Name of Noticee (s) and Address</th>
<th>Show Cause Notice Number and Date</th>
<th>Name of Adjudicating Authorities</th>
<th>Common Adjudicating Authority appointed</th>
</tr>
</thead>
</table>
3. M/s Torrent Pharmaceuticals Limited, 
Torrent House, 
Near Dinesh Hall, 
Off Ashram Road, 
Ahmedabad-380009 
and 11 others.

F. No. DRI/AZU/
SRU-4/2018-SFIS 
(Torrent) 
dated 30.08.2019*.

*(Notified for 
Customs portion of the 
Show Cause Notice 
only)

Joint Commissioner of Customs 
(Group 7H), 
Air Cargo Complex (Import), 
New Custom House, 
New Delhi.

Principal Commissioner of 
Customs (III), 
Air Cargo Complex (Import), 
Sahar, Andheri (East), 
Mumbai.

Principal Commissioner of 
Customs (III), 
Air Cargo Complex (Export), 
Sahar, Andheri (East), 
Mumbai.

Joint Commissioner of Customs 
(Airport & Admin.), 
Custom House, 
Kolkata.

Commissioner of Customs 
(Chennai-II),Custom House, 
Chennai.

Commissioner of Customs 
(Port), Custom House, 
Kolkata.

Commissioner of Customs 
(Nhava Sheva-V), 
Jawaharlal Nehru Custom House, 
Raigad.

Principal Commissioner of 
Customs (Import), 
Inland Container Depot-
Tughlakabad, 
New Delhi.

Additional 
Director General 
(Adjudication), 
Directorate of 
Revenue Intelligence, 
Mumbai.

4. M/s Hi Com Computers, 
Represented by 
Sh. Abdul Shareef,

F. No. DRI/BZU/ 
S-IV/Enq-31/Int-
08/2017

Commissioner of Customs 
(Chennai-II), Custom House, 
Chennai.

Principal Commissioner/ 
Commissioner of 
Customs, 
Ahmedabad.
<table>
<thead>
<tr>
<th>No.</th>
<th>Name of the Company</th>
<th>Address</th>
<th>Reference Number</th>
<th>Designation of the Officer</th>
<th>Position of the Officer</th>
</tr>
</thead>
<tbody>
<tr>
<td>Official</td>
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<td>Customs (Port), Custom House, Kolkata.</td>
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<td>Principal Commissioner of Customs (Import), Nhava Sheva-V, Jawaharlal Nehru Custom House, Raigad.</td>
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<tr>
<td>Principal Commissioner of Customs, Mundra, Port User Building, Adani Port, Mundra, Kutch.</td>
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<tr>
<td>Principal Commissioner of Customs, Noida Customs Commissionerate, Concor Complex, Greater Noida, Gautam Budh Nagar, Uttar Pradesh.</td>
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<tr>
<td>Principal Commissioner of Customs (Preventive), New Custom House, New Delhi.</td>
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</tbody>
</table>

[F. No. DRI/HQ-CI/50D/CAA-50/2019-CI]

(JASPREET SINGH SUKHIJA)
JOINT DIRECTOR

Copy forwarded for information and updation of record to:
1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table.
3. Principal/Additional Director General, DRI-Ahmedabad, Bengaluru, Chennai, Lucknow and Mumbai with the request to inform all the noticees to the show cause notices, pertaining to his zone, regarding appointment of Common Adjudicating Authority. It is also requested to send the case files alongwith copy of SCN, RUDs and acknowledgement of the Show Cause Notice to the Common Adjudicating Authority appointed.
4. Principal Commissioner/ Commissioner of Customs (Nhava Sheva-I), Jawaharlal Nehru Custom House, Raigad with a request to tag the SCN listed at Sl. No. 8 with the SCN already notified vide Notification No. 41/2019-Customs (NT/CAA/DRI) dated 06.09.2019 (Sl. No. 3).
5. Deputy Director (CI), A/B/C-Cell, DRI-Hqrs., New Delhi with the request to inform all the noticees to the show cause notices regarding appointment of Common Adjudicating Authority. It is also requested to send the case files alongwith copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.